

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF DIRECT TAXES

LOK SABHA

UNSTARRED QUESTION NO. 2243

TO BE ANSWERED ON FRIDAY, THE 28th JULY, 2017.
SHRAVANA 6, 1939 (SAKA)

"Vacancies in Income Tax Department"

2243. DR. BHAGIRATH PRASAD:

Will the Minister of FINANCE be pleased to state:-

- the details of vacancies at various levels in the Income Tax Department;
- the reasons for the continuous deficiency of the staff; and
- the steps taken by Government to appoint the adequate officers especially to ensure the effective implementation of new GST?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- As on 1st March, 2017, the sanctioned and working strength at various levels in the Income Tax Department is at Annexure.
- Vacancies are filled as per the Recruitment Rules of the respective posts. Appointment through the direct recruitment is done on the basis of examinations conducted by UPSC/SSC, as the case may be. CBDT intimates year wise vacancies for direct recruitment quota to UPSC/SSC, regularly. For filling up vacancies which are to be filled by method of promotion, it is endeavour of Department to timely conduct DPCs as and when the vacancies arise by, following requisite procedure required for conducting DPC. Accordingly, the sanctioned and working strength and vacancies of some of the key posts performing core functions of the Income Tax as on 24.07.2017 is as follows: -

RANK	SANCTIONED STRENGTH	TOTAL WORKING STRENGTH	VACANCY
PR. CCIT	26	03	23
CCIT	91	81	10
PCIT	300	126	174
CIT	635	531	104
JC/ADDL.	1575	1002	573
AC/DC	2294	2039	255

- Cadre Restructuring in CBEC has been undertaken in view of GST Regime and 21 GST Zones have been formed. As far as administratively possible, maximum number of officers at various levels have been posted in each of these GST Zones during recently concluded Annual General Transfer-2017. Further, all the Zonal Chief Commissioners have been directed to post sufficient number of officers/ staff in all GST formations under their Jurisdictions.

Annexure

Part (a) of the Lok Sabha Unstarred Question No. 2243 for Answer on 28.07.2017.

As on 1st March, 2017, the Sanctioned Strength & Working Strength at various levels in Income Tax Department :-

RANK	SANCTIONED STRENGTH	TOTAL WORKING STRENGTH	VACANCY
PR. CCIT	26	18	08
CCIT	91	37	54
PCIT	300	194	106
CIT	635	570	65
JC/ADDL.	1589	881	708
AC/DC	2294	1589	705
ITO	5942	5822	120
ADMN. OFFICER-II	428	336	92
ADMN. OFFICER-III	935	732	203
SR. PS	417	346	71
PERSONAL SECRETARY	634	371	263
INCOME TAX INSPECTOR	13293	10850	2443
EXECUTIVE ASSISTANT	19837	6217	13620
TA, STENO-II & DRIVER	14781	9348	5433
NS, LDC & SCD	3974	2870	1104
MTS	11138	4633	6505
OTHER POSTS	639	0	639
DY. DIRECTOR (OL)	18	0	18
ASSISTANT DIRECTOR (OL)	98	30	68
SR. TRANSLATOR	119	66	53
JR. TRANSLATOR	119	21	98